

Railway Projects in UP

4137. SHRI CHETAN P.S.
CHAUHAN:
SHRI HARI KEWAL
PRASAD:
SHRI ARJUN SINGH
YADAV:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government of Uttar Pradesh have submitted proposals for new railway projects during the last three years;

(b) if so, the details thereof;

(c) whether some of the proposals have been found to be unremunerative;

(d) if so, the details thereof; and

(e) the action taken so far on the new approved projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (e). Only one proposal has been received from the Uttar Pradesh State Government for a new line i.e. from Farrukhabad to Hardoi/Sandila. This proposal could not be considered because of the heavy investments required and the unremunerative nature of the proposed line.

National Environment Advisory Committee

4138. SHRI SARAT CHANDRA
PATTANAYAK:
SHRI MANORANJAN
BHAKTA:
SHRI GEORGE
FERNANDES:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government propose to constitute a National Environment Advisory Committee for co-ordinated work on various environmental research activities; and

(b) if so, the objectives, proposed terms of references and composition of the Committee?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) Does not arise.

Norms for use of Power and Water

4139. SHRI RAM NARAIN BERWA:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Central Pollution Control Board has fixed any norms for better and efficient use of power and water to save the environment from pollution and also to curtail wastages;

(b) if so, the details thereof;

(c) whether these have been implemented; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). Cess on consumption of water is being levied under the Water (Prevention and Control of Pollution) Act, 1977 on any person carrying on any specified industry or any local authority consuming water for domestic purpose.